

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 252/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018.**

**NAME OF THE COMPANY: M/s. East Land Engineering Services Pvt. Ltd.  
V/s. ROC**

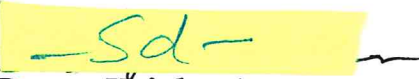
**SECTION OF THE COMPANIES ACT: 252(3)**

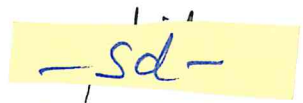
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Ashish Midhha, Advocate for the Petitioner  
Mr. Puneet Rai, Standing Counsel for Income Tax Dept. with Ms.  
Manas Tripathi  
Ms. Kusum Yadav, Company Prosecutor, ROC

**ORDER**

No time left. Renotify this case on 30<sup>th</sup> August, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Dr. Deepti Mukesh)**  
**Member (J)**